

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/4907/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R. L. Das,
Presiding officer,
Industrial Tribunal,
Cachar, Silchar

Dated Guwahati the 18th December, 2020.

Sub: **Casual leave with station leave permission .**

Ref:- Your letter No. ITS.01/2019/200 dated 17.12.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for four days on 28.12.2020, 29.12.2020, 30.12.2020 and 31.12.2020 along with station leave permission from the evening of 24.12.2020 (after Court hour) till the morning of 02.01.2021 (before Court hour). The Addl. District and Sessions Judge, Cachar, Silchar and in her absence, the next senior most Judicial Officer at the station will remain in charge of your Court and office in your absence.

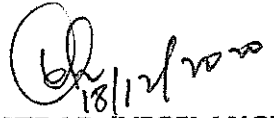
Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

4909
Memo NO.HC.VII-79/2004/4908-1A, dated 18.12.2020
Copy to:

1. The Addl. District and Sessions Judge, Cachar, Silchar.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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